GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1906 ANSWERED ON:05.08.2010 CONSTRUCTION OF AIRPORTS

Choudhary Shri Bhudeo; Choudhary Shri Harish; Mitra Shri Somendra Nath; Panda Shri Baijayant; Rao Shri Nama Nageswara; Roy Shri Arjun; Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to construct new airports in the country;
- (b) if so, the present status thereof;
- (c) the number of proposals sent by the different State Governments for construction of international and domestic airports in their States:
- (d) the number of them feasible and financially viable;
- (e) the number of them have been considered by the Government;
- (f) the number of them have been rejected and the reasons of refection; and
- (g) the action plan prepared by the Government to set up new domestic/international airports?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

- (a) & (b): So far, Government of India has granted `in-principle` approval for setting up of greenfield airports at Mopa in Goa; Navi Mumbai and Sindhudurg in Maharashtra; Shimoga, Gulbarga, Hassan and Bijapur in Karnataka; Kannur in Kerala; Durgapur in West Bengal; Pakyong in Sikkim; Datia/Gwalior in Madhya Pradesh and Paladi/Ramsinghpura near Jaipur in Rajasthan. In addition, recently the Steering Committee has also recommended for grant of `in-principle` approval of setting up of new airport at Kushinagar in Uttar Pradesh & Itanangar in Arunachal Pradesh.
- (c), (d), (e) & (f): Government of India has received proposals for setting up of Greenfield airports at Greater Noida from Government of Uttar Pradesh; Chakan near Pune, Shirdi & Solapur from Government of Maharashtra and Dholera from Government of Gujarat which are at the different stages of examination.
- (g): Keeping in view the enormous growth in air passengers, which has put pressure on air infrastructure and to encourage infusion of greater investment in airport sector, Government had pronounced a policy for greenfield airports in April,2008. As per this Policy, the promoter seeking to develop the airport has to submit the proposal to the Government for consideration by the Steering Committee. Application for setting upo for Greenfield airport are received from time to time, which are considered by the Steering Committee/competent authority for grant of `in principle` approval, after they have completed all necessary formalities of obtaining pre-feasibility study report, site clearance, clearances from regulatory agencies, etc.